

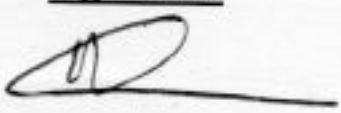
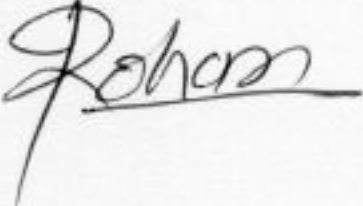
## Allahabad Bench

CP No.(IB) 164/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2020

NAME OF THE COMPANY: Dr. Sharad Jain Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajvanshi	Adv.	Op. to C.	
2.	Rohan Gupta	Adv.	Resp	

Sh. Namman Rajvanshi, Advocate for the petitioner/operational creditor and Sh. Rohan Gupta, Advocate for the respondent/corporate debtor are present.

Learned counsel appearing for the petitioner seeks time to file rejoinder affidavit. Prayer is allowed. Three weeks time is granted for filing the rejoinder affidavit.

Accordingly, put up on 27.03.2020, as prayed.

Dated: 19.02.2020

S D

(Justice Rajesh Dayal Khare)  
MEMBER (J)